

Sl. No.	State/UT	BPCL	IOCL	HPCL
31.	Telangana	885	1454	1168
32.	Tripura	83	32	33
33.	Uttar Pradesh	3223	3634	2170
34.	Uttarakhand	253	308	305
35.	West Bengal	718	1002	497
GRAND TOTAL		21021	37141	20331

#### **Committee to supervise sale of oil/gas fields to companies**

1205. SHRI BHUBANESWAR KALITA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government had formed a committee to look into the operations of selling some small and marginal oil and gas fields of ONGC and OIL to private and foreign companies;

(b) if so, the details thereof; and

(c) the present status of the proposal?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The Government has formed a Committee headed by Vice-chairman, NITI Aayog and comprising of Cabinet Secretary, Chief Executive Officer, NITI Aayog, Secretary, Ministry of Petroleum and Natural Gas, Secretary, Department of Economic Affairs and Chairman and Managing Director of Oil and Natural Gas Corporation in October, 2018 to examine the existing and future potential in oil fields, how it can be further enhanced, and to see which model is best suited to further explore additional potential/reserves, and suggest ways for enhancing exploration in the targeted exploration area. The Committee has submitted its report on 29th January, 2019.

#### **New petrol pumps and CNG filling stations**

†1206. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has invited applications for new petrol pumps and CNG filling stations;

†Original notice of the question was received in Hindi.